

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 2nd December, 2024

NOTICE

This is to inform that Court No.3 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit w.e.f. 3rd to 6th December, 2024. The matters listed before Court No. 3 during the abovesaid period are adjourned en-bloc and shall be listed as per following schedule : -

Date	Shifted to
03.12.2024	11.03.2025
04.12.2024	12.03.2025
05.12.2024	18.03.2025
06.12.2024	19.03.2025


Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.